

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/35/CHE/2024
NAME OF THE PETITIONER(S) : Indian Bank
NAME OF THE RESPONDENT(S) : Kamalaban D Patel
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

IA/961/2024

Present: Ms.M. Sangeetha, Ld. Counsel for the Petitioner.
Shri.Lokeshwaran, Ld. Counsel for the Personal Guarantor.
Shri. R. Sugumaran, IRP in person.

Ld. Counsel for the Personal Guarantor submits that there is a stay from Hon'ble High Court that till further orders, NCLT shall not proceed further with the proceedings. He submits that the order is still in force.

List the petition and the application awaiting orders of Hon'ble High Court on **15.07.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs